

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 24736/2023

(Arising out of impugned final judgment and order dated 27-07-2023 in SA No. 650/2018 passed by the High Court Of Judicature At Allahabad)

PARMESHWARI DAYAL & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 13-08-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Ajit Kumar Sinha, Sr. Adv.
Mr. Rohit Kumar Singh, AOR
Ms. Rajlakshmi Singh, Adv.

For Respondent(s) Mr. Vishwa Pal Singh, AOR
Mr. Divyanshu Sahay, Adv.
Mr. Mukesh Kumar, Adv.
Mr. Shashank Gusain, Adv.
Mr. Suraj Pal Singh, Adv.
Mr. Himanshus Pal, Adv.
Ms. Bhavya Tyagi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this matter on 15.10.2024.

(NEETA SAPRA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)